

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A. No. 264 of 2010

**CORAM: HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING.**

For the appellant(s): Mr. Manoj Kumar Sah, Advocate.
For the Insurance Company: Mr. Amresh Kumar, Advocate.

11/25.03.2021: From perusal of the ordersheet, it appears that this appeal has been assigned to another Bench.

Considering the said assignment, let this case go out of my list for being placed before assigned Bench.

Anu/-

(ANANDA SEN, J.)